HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 70/2020 CrlM No. 400/2020

Surject Singh ...Applicant

Through:- Ms. Parkhi Parihar, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through: - Mr. Ayjaz Lone, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Ayjaz Lone, learned Dy. A.G has submitted that he has filed objections to the application.

Learned counsel for the applicant seeks time to file an application in the bail application.

Prayer is granted.

List on 02.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 16.06.2020 Tarun